

वैज्ञानिक अनुसन्धान और सांस्कृतिक कार्य मंत्रालय में उपमंत्री (डा० मन मोहन दास) : प्रति वर्ष करीब १२,००० रुपये आवर्त्ती और १६,००० रुपये अनावर्त्ती । प्रत्येक विज्ञान मंदिर में चार व्यक्ति काम करते हैं ।

THE DEPUTY MINISTER IN THE MINISTRY OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (DR. MONO MOHAN DAS): About Rs. 12,000 recurring per annum and Rs. 16,000 non-recurring. Four persons are employed in each Vigyan Mandir.]

INDIAN STEEL AND WIRE PRODUCTS, JAMSHEDPUR

946. SHRI BAIRAGI DWIBEDY: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) the reason for the closing down of the Indian Steel and Wire Products at Jamshedpur; and

(b) what has been the loss in production as a result thereof?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) The unit closed down temporarily for short periods due to shortage of coal.

(b) 1960	...	5100 tons
1961	...	7300 tons
1962	..	3600 tons
(upto 22-8-62)		

SECURITY DEPARTMENT OF H.S.L.

SHRI DHANANJOY

MOHANTY:

SHRI B. C. PATTANAYAK:

Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether there was any proposal under Government's consideration to merge the Security Department of Hindustan Steel Limited in the Police Forces of the States in which the three steel plants in the public sector are located;

t[] English translation.

(b) if so, whether the proposal still stands; and

(c) if the answer to part (b) above be in the negative, what are the considerations that weighed against the proposal?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) No, Sir.

(b) and (c) Do not arise.

PROPERTY BELONGING TO H. S. L.

SHRI DHANANJOY

MOHANTY:

SHRI B. C. PATTANAYAK:

Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) what is the total value of property belonging to the Hindustan Steel Limited reported so far to have been stolen;

(b) whether the Security Force in its Vigilance Branch made any detections of thefts and fraudulent disposals of property belonging to the Hindustan Steel Limited at Rourkela in the recent months;

(c) if so, what action has been taken against the culprits;

(d) when the Vigilance Section of the Security Force was organised and whether it has been functioning since the inception of the Rourkela Steel Plant; and \$

(e) if not, why not?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) About Rupees six lakhs.

(b) Security Department of Rourkela has made a number of successful detections.

(c) Cognisable cases are handled by State Police in accordance with law and departmental action has been taken wherever possible.

(d) and (e) Security Department has a small section to enquire into cases involving thefts of property of the Company.